

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 328/2018

(Arising out of impugned final judgment and order dated 05-12-2016 in CRLA No. 3596/2001 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SANJAY

Respondent(s)

Date : 02-09-2022 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HEMANT GUPTA
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Ankit Goel, AOR

For Respondent(s) Mr. Divyesh Pratap Singh, AOR
Ms. Pratiksha Tripathi, Adv.
Ms. Shivangi Singh, Adv.
Mr. Vikram Pratap Singh, Adv.
Ms. Ranjana Singh, Adv.
Mr. Ajay Prabu, Adv.
Ms. Ishita Bedi, Adv.
Mr. Jayveer Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

List the appeal for final hearing on 21.09.2022.

(JAYANT KUMAR ARORA)
ASST. REGISTRAR-CUM-PS

(RENU BALA GAMBHIR)
COURT MASTER